

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 41

C.P. (IB)/943(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

BANK OF MAHARASHTRA

V/s

MR. KETAN KARKHANIS

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Counsel for the Respondent Personal Guarantor appears and seeks further one

(1) week time to file Reply. List this matter on Board on **12.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh